



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th September 2017, 10.30 A.M

Name of the Company Under Section		State Bank of India -Vs- Adhunik Alloys & Power Ltd 7 IBC		
I	SumitBine	on, IRP	IRP	Sum It Bironi
3.	Aemalo Basi	Mullick, Adocate	, for Supporting Financial Guditor	08/09/2017
	97		(RCFL)	Glwon Stalls
2 Nh	y NANJU BIH	OTERIA ADV	7	
2.16	SIDHAR	LHA SHARTA, AD	Copul Debt	8/9/20

ORDER

Ld. Interim Resolution Professional (IRP), Mr. Sumit Binani, and Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. IRP informed that meeting of Committee of Creditor is scheduled in the 3^{rd} week of September 2017.

List the matter on 06/10/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)